

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

25. C.P.(CAA)/63/MB/2021
IN
C.A.(CAA)/1108/MB/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: M/s. Harbinger Knowledge products Private
Limited

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

Mr. Avinash R. Khanolkar, counsel for the petitioner is present through
virtual hearing.

The above company petitioner is admitted returnable on 26.08.2021. The
petitioner is directed to publish the public notice regarding the scheme in
two daily Newspapers i.e. Financial Express (English) and Loksatta
(Marathi).

The petitioner may serve notice all the Regulatory Authorities in RD, RoC to
file their reply before the final hearing of the petitioner. List this matter on
26.08.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)